NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. I.A. 5104/2023
IN
C.P.(IB)-4227(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Syndicate Bank

V/s.

Rahi Shipping (I) Pvt ltd.

SECTION 7 OF IBC, 2016

ORDER
Hearing Through: VC and Physical (Hybrid) Mode

Adv. Deep Dighe i/b Adv. Amit Tungare, Counsel for the Applicant is present.

I.A. 5104/2023

Ld. Counsel for the Applicant/Liquidator seeks short adjournment to argue the matter.

List this matter on its scheduled date **19.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//